

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3181

ANSWERED ON:11.02.2014

HIT AND RUN CASES

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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of deaths due to hit and run cases reported in the National Capital Territory (NCT) of Delhi during each of the last three years and the current year, vehicle-wise;
- (b) whether the Government proposes to take stringent measures to deal with reckless drivers playing havoc on Delhi roads at night time;
- (c) if so, the details thereof and if not, the reasons therefor;and
- (d) the steps taken or proposed to be taken to stop such cases in future?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) The details of hit and run Death cases (Un-known vehicles) reported in the NCT of Delhi for the last three years and current year is as under: -

2011 828

2012 696

2013 705

2014 (upto 31/1/14) 56

(b) to (d) In order to reduce the incidence of hit and run cases, steps taken by Delhi Police include identification of spots where incidence of road accidents is high. Information gathered in this regard is kept in view while deploying traffic personnel, installation of road safety features routine and special enforcement measures. Whenever necessary enforcement during the night hours is ensured through mobile patrolling and increased traffic police presence. In addition, special late night checking drives against drunken driving, reckless driving and the violations of the Hon'ble Supreme Court's directions, etc. are also regularly undertaken to discipline the traffic violators.